

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 202**  
**(CAA)-38(PB)/2019**

**IN THE MATTER OF:**

Motley Securities Pvt. Ltd. and  
Premier Polyplast and Processors Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 13.03.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant: Ms. Rekha Mittal, CS  
**ORDER**

Arguments heard. Order reserved.

Sd/-

(M. M. KUMAR)  
PRESIDENT

Sd/-

(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)